

DAILY BOARD
H.H.J. SHRI. MILIND V. KURTADIKAR
C.R. NO.42
DATE : 14-08-2020

Sr. No.	Case No.	Parties Name	Stage	Next Date
1	NDPS S CASE 100048/2011	The State DCB CID Vs Ravindranath Sahadevrao Sheltkar and 2 ors.	SCTB	
2	REMAND APPLN NDPS 100369/2020	STATE GOVERNMENT Powai Police Station Vs Pradeep @ Padya Gautam Shirwale and 1 other	Hearing	
3	BAIL APPLN NDPS 100905/2020	Anup Ashok Redkar Vs The State Of Maharashtra Through Ghatkopar Police Station	Hearing	
4	BAIL APPLN NDPS 100906/2020	STATE GOVERNMENT Vs Ismail Jakir Khan	Hearing	
5	REMAND APPLN NDPS 100437/2019	The State- Shahunagar Police Station Vs Mohd. Rafiq Mohd. Khwaja Shaikh	Appearance	
6	REMAND APPLN NDPS 100458/2019	The State- Pydhonie Police Station Vs Zinnat Samir Shaikh	Appearance	
7	REMAND APPLN NDPS 101056/2019	The State- DCB CID Unit 12 Vs Mohanlal Naryanlal Patiwala	Appearance	
8	REMAND APPLN NDPS 101093/2019	The State- ANC Ghatkopar Unit Vs Mohanlal Naryanlal Paliwal	Appearance	
9	REMAND APPLN NDPS 100471/2020	STATE GOVERNMENT Ghatkopar P. Station Vs Hrishikesh @ Aplesh Rajendra Pekhle	Appearance	
10	REMAND APPLN NDPS 100492/2020	The state of Maharashtra through Andheri Police Station, Mumbai Vs Gullu Mohd. Bajlrehman Shaikh	Appearance	

11	REMAND APPLN NDPS 100494/2020	The state of Maharashtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	Appearance	
12	REMAND APPLN NDPS 100498/2020	STATE GOVERNMENT DCB CID PROPERTY CELL Vs MUKTAR AHMED ISRAR ANSARI	Appearance	
13	REMAND APPLN NDPS 100499/2020	STATE GOVERNMENT GHATKOPAR POLICE STATION Vs ABBAS TAJUDDIN SHAIKH AND ORS	Appearance	
14	NDPS S CASE 100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	BA in SC	
15	NDPS S CASE 100191/2019	Special Intelligence and Investigation Branch - Export Vs Ahamed Mushraf S/o Abdul Hameed	BA in SC	
16	NDPS S CASE 100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	HCTB	